

पाचवी पंचवर्षीय योजना के प्रारम्भ से शुरू किए जाने हैं। राज्य सरकार द्वारा ग्रामीण उद्योग परियोजना क्षेत्रों के चयन के लिये दो जिलों के नाम अभी भेजे जाने हैं।

सरकारी संरक्षण प्राप्त अथवा सरकार द्वारा प्रतिबन्धित धार्मिक संस्थाएं

264 श्री मूलचन्द्र डागा क्या बिधि और न्याय मंत्री यह बताने की कृपा करेंगे कि

(क) भारत में उन धार्मिक संस्थाओं के नाम क्या हैं जिन्हें सरकार का संरक्षण प्राप्त है और उन्हें यह संरक्षण कब में प्राप्त है, और

(ख) दरगाह ख्वाजा साहिब की तरह ऐसे अन्य धार्मिक स्थानों के नाम क्या हैं जिनका प्रबन्ध सरकार द्वारा किया जा रहा है और यह कब से किया जा रहा है ?

बिधि और न्याय मंत्रालय में राज्य मंत्री (श्री नीतिराज सिंह चौधरी) (क) किसी भी धार्मिक संस्था को केन्द्रीय सरकार का प्रभय प्राप्त नहीं है।

(ख) किसी भी धार्मिक पुण्यस्थली का प्रबन्ध केन्द्रीय सरकार द्वारा नहीं किया जाता है। दरगाह ख्वाजा साहिब अजमेर संसद अधिनियम से शामिल है जो दरगाह ख्वाजा साहिब अधिनियम 1955 के नाम से ज्ञात है। दरगाह का प्रबन्ध एक कानूनी समिति में निहित है, जो एक निगमित निकाय है और दरगाह समिति के नाम से ज्ञात है।

Railway line from Dharmanagar to Agartala (North East Frontier Railway)

265 SHRI BIREN DUTTA : Will the MINISTER OF RAILWAYS (RAIL MAN-TRAI) be pleased to state :

(a) whether the examination of the survey report of Railway line from Dharmanagar to Agartala has been completed, and

(b) if so, the probable date when Government proposed to start the work of construction on this line ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) (a) and (b) The Engineering and Traffic survey reports of the Dharmanagar-Agartala new line are at present under the examination of the Railway Board. A decision regarding the construction of the line will be taken after the examination is completed

Electrification of Panskura-Haldia Section (South Eastern Railway)

266 SHRI SUBODH HANSDA : Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether the project report including survey estimate for electrification of Panskura-Haldia Section has been prepared by the South Eastern Railway,

(b) if so, the details thereof; and

(c) the total amount involved in this project ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA): (a) Yes

(b) Panskura-Haldia section is contiguous to the existing electrified Howrah-Kharagpur section of the South Eastern Railway. Electrification of this 69 Km. section will enable running of through tram services on electric traction to and from Haldia without having to resort to change of traction at Panskura and would enable Railways to meet the anticipated growth of traffic consequent on construction of Haldia Port.

(c) As per sanctioned estimate the project will cost Rs. 2.4 crores.